

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 107
CA-22(PB)/2020

IN THE MATTER OF:

Quality Sales Promotion Pvt Ltd
and
Mehtar Investment Pvt Ltd. Vikrant Rohilla

... Applicant/Petitioner

Order under Rule 16(d) NCLT , 2016.

Order delivered on 18.12.2020

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant · Mr. Vikrant Rohilla, Adv.

ORDER

List on 21.01.2021.

Sd/-

(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT

Sd/-

(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)

18.12.2020
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